

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th May, 2022

No.HC.VII-131/2018/ 3529 /A. The following Staffs of the Subordinate Courts in Assam are transferred as shown below against their names:

| Sl. No. | Name of the staff with present designation | New place of posting |
|----------------|---|---|
| 1. | Shri Dipjyoti Das, LDA, Office of the Chief Judicial Magistrate, Baksa, Mushalpur | Transferred against the vacant post of LDA, Office of the District and Sessions Judge, Barpeta |
| 2. | Shri Dipjyoti Das, LDA, Office of the Family Court, Barpeta | Transferred against the vacant post of LDA, Office of the District and Sessions Judge, Kamrup (M), Guwahati |
| 3. | Shri Gom Bahadur Chetry, LDA, Office of the District and Sessions Judge, Kokrajhar | Transferred against the vacant post of LDA, Office of the District and Sessions Judge, Bongaigaon |
| 4. | Shri Ronjoy Bordoloi, LDA, Office of the Chief Judicial Magistrate, Golaghat | Transferred as LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati vice Shri Saurav Kumar Das transferred. |
| 5. | Shri Manash Pratim Baruah, LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur | Transferred against the vacant post of LDA, Office of the District and Sessions Judge, Nagaon |
| 6. | Smti Juriti Deka, LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur | Transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Nagaon |
| 7. | Smti. Nidarshana Patowary, LDA, Office of the District and Sessions Judge, Nagaon | Transferred as LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Priyanka Prateem Lahkar transferred. |
| 8. | Shri Polash Goswami, LDA, Office of the District and Sessions Judge, Tinsukia | Transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Dibrugarh |
| 9. | Smti Kabita Choudhuri, LDA, Office of the Chief Judicial Magistrate, Cachar, Silchar | Transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur |



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| 10. | Shri Saurav Kr. Das, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati | Transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Udalguri |
| 11. | Shri Priyanka Prateem Lahkar, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati | Transferred as LDA, Office of the Chief Judicial Magistrate, Nalbari. Vice Shri Jyotirmoy Medhi transferred. |
| 12. | Shri Jyotirmoy Medhi, LDA, Office of the Chief Judicial Magistrate, Nalbari | Transferred against the vacant post of LDA Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati |

(The names here-in-above are not in order of seniority)

The above Staff will join at their new place of postings immediately.

N.B. The concerned employees will not be entitled to claim TA and DA as per Transfer Policy for the staff of the Subordinate Courts in Assam, issued on 17.08.2021.

By Order,

Sd/-Roman Baruah

REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2018/ 3530 - 3568 /A.

Dated 25.05.2022

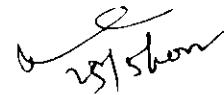
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kokrajhar. He is requested to release Shri Gom Bahadur Chetry in order to enable him to join at his new place of posting immediately.
5. The District & Sessions Judge, Nagaon. He is requested to release Smti. Nidarshana Patowary in order to enable her to join at her new place of posting immediately.
6. The District & Sessions Judge, Tinsukia. He is requested to release Shri Polash Goswami in order to enable him to join at his new place of posting immediately.
7. The District & Sessions Judge, Bongaigaon for information and necessary action.
8. The District and Sessions Judge, Barpeta for information and necessary action.
9. The District & Sessions Judge, Kamrup (M), Guwahati for information and necessary action.

10. The District & Sessions Judge, Nagaon for information and necessary action
11. The Principal Judge, Family Court, Barpeta. He is requested to release Shri Dipjyoti Das in order to enable him to join at his new place of posting immediately.
12. The Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati for information and necessary action.
13. The Chief Judicial Magistrate, Baksa. She is requested to release Shri Dipjyoti Das in order to enable him to join at his new place of posting immediately.
14. The Chief Judicial Magistrate, Golaghat. He is requested to release Shri Ronjoy Bordoloi in order to enable him to join at his new place of posting immediately.
15. The Chief Judicial Magistrate, Sonitpur, Tezpur. He is requested to release Shri Manash Pratim Baruah and Smti Juriti Deka in order to enable them to join at their new place of posting immediately.
16. The Chief Judicial Magistrate, Cachar, Silchar. He is requested to release Smti. Kabita Choudhuri in order to enable her to join at her new place of posting immediately.
17. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He is requested to release Shri Saurav Kr. Das and Shri Priyanka Prateem Lahkar in order to enable them to join at their new place of postings immediately.
18. The Chief Judicial Magistrate, Nalbari. He is requested to release Shri Jyotirmoy Medhi in order to enable him to join at his new place of posting immediately.
19. The Chief Judicial Magistrate, Nagaon for information and necessary action.
20. The Chief Judicial Magistrate, Dibrugarh for information and necessary action.
21. The Chief Judicial Magistrate, Lakhimpur for information and necessary action.
22. The Chief Judicial Magistrate, Udalguri for information and necessary action.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
26. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
28. Shri Dipjyoti Das, LDA, Office of the Chief Judicial Magistrate, Baksa, Mushalpur.
29. Shri Dipjyoti Das, LDA, Office of the Family Court, Barpeta.
30. Shri Gom Bahadur Chetry, LDA, Office of the District & Sessions Judge, Kokrajhar.
31. Shri Ronjoy Bordoloi, LDA, Office of the Chief Judicial Magistrate, Golaghat.
32. Shri Manash Pratim Baruah, LDA, Office of the Chief Judicial Magistrate, Sonitpur.



33. Smti Juriti Deka, LDA, Office of the Chief Judicial Magistrate, Sonitpur.
34. Smti. Nidarshana Patowary, LDA, Office of the District & Sessions Judge, Nagaon.
35. Shri Polash Goswami, LDA, Office of the District & Sessions Judge, Tinsukia.
36. Smti Kabita Choudhuri, LDA, Office of the Chief Judicial Magistrate, Cachar, Silchar.
37. Shri Saurav Kr. Das, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.
38. Shri Priyanka Prateem Lahkar, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.
39. Shri Jyotirmoy Medhi, LDA, Office of the Chief Judicial Magistrate, Nalbari.

 25/5/20

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI